

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
CP(IB)/160/10/AMR/2019	Under Liquidation	10 of IBC	NITHIN NUTRITIONS PVT LTD
	IA(IBC)/233/2024	U/s. 60(5) of IBC, r/w. Reg.44 of IBBI (Liquidation Process) Regulations, 2016 and Rule 11 of NCLT Rules,	Mr. Immaneni Eswara Rao, Liquidator of M/s. Nithin Nutritions Pvt Ltd.
	IA(IBC)/193/2024	U/Sec 60(5) R/w Reg 2A & 41 of IBBI(Liquidation Process)Reg, 2016	Immaneni Eswara Rao, Liquidator of M/s Nithin Nutritions Pvt Ltd Vs Bank Of India

ORDER

IA(IBC)/233/2024:

Present: Mr. T. Phani Uma Sankar for Liquidator

This application has been filed by the Liquidator, seeking for extension of Liquidation period for 4 weeks. Heard. Keeping in view of the submissions, the liquidation period is extended by 30 days from today. **Accordingly, IA(IBC)/233/2024 is allowed and disposed of.**

IA(IBC)/193/2024:

Present: Mr. T. Phani Uma Sankar for Liquidator

Vakalat and Counter not filed. Mr. G Sethu Madhava Rao, Advocate, appears on behalf of CoC and seeks time to file vakalat and counter. For filing Vakalat and Counter, list the matter on 22.08.2024.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**